Single Bench

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP NO.392/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8th August, 2017, 10.30 A.M.

Name of the Company Under Section		Multi Serve Rolls Ltd  14(1) Conversion		

08\_08\_2017 -C.P.No.392/2017 - Multi Serve Rolls Ltd.

## ORDER

Ld. Lawyer Mr. P.P. Bishwal informed that the advocate on record of this case is not in a position to appear today due to certain problems and prayed for adjournment. Heard, prayer is allowed.

Fixed on 24.08.2017.

MANORAMA KUMARI MEMBER(J)